

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

205. C.P. (IB)/540(MB)2022

**IN THE MATTER OF**

Weathernews India Private Limited

U/s 59 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 14.02.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

SHRI. SANJIV DUTT,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Liquidator: Adv. Shaila Taware (VC)

For the Respondent:

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**ORDER**

Heard. **Reserved for Orders.**

Sd/-  
SANJIV DUTT  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/